NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CAA 129 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s Ashmeet Infrastructure Pvt. Ltd. With Competent Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rajiv Shank Dvivedi for the Petitioner

Mr. S.K. Sarkar for the Petitioner

Mr. Prashant Kumar Sarkar for the Petitioner

ORDER

Request for adjournment is being made by the Ld. Counsel for the Applicant company for placing on record the consent Affidavits as well as the certificate of the Statutory Auditor certifying that the financial statements are in accordance with the accounting system as required under Section 123 of the Act.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)

Member (J)